



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
15 <a href="#">PIL/7/2019</a>	MOHAN RONGPI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI N GAUTAM MR. A I KATHAR	GA, ASSAM SC, K A A C
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>			
16 <a href="#">WA/268/2024</a> B/O	EASTERN TECHNOLOGY GROUP <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 08/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
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17)	MR D K DAS	12-08-2024	To	16-08-2024
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24)	MR H MAURYA	09-08-2024	To	16-08-2024
25)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
26)	MR H BARUAH	07-08-2024	To	14-08-2024
27)	MR R GOENKA	07-08-2024	To	23-08-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
25	<a href="#">WP(C)/1448/2024</a> PART HEARD, FIXED	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2358/2024</a> <b>in</b> WP(C)/1448/2024	MAINUL ISLAM, <b>Versus</b> MD.MAINUL ISLAM	MR J ABEDIN MR J ISLAM	MR M H CHOUDHURY SC, SEC. EDU.
26	<a href="#">WP(C)/5392/2021</a> WP(C) 5497/2003(D/O), FIXED	MERAJUL HOQUE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR. N ISLAM MS S PARBIN	SC, ELEM. EDU
27	<a href="#">WP(C)/5509/2022</a> FIXED	MOMI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE
28	<a href="#">WP(C)/1250/2023</a> FIXED	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, ( WPT&BC ) MR. H ROHMAN (R-3)
<b>ORDERS</b>				
29	<a href="#">I.A.(Civil)/2345/2024</a> FIXED <b>in</b> WP(C)/3116/2024 <b>WITH</b> <a href="#">WP(C)/3116/2024</a>	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
		RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
<b>HEARING</b>				
30	<a href="#">WP(C)/6736/2022</a> PART-HEARD, FIXED	ABDUR REJJAK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
35	<a href="#">Crl.A./226/2018</a> WITH LCR 1 FILE AND P.B., FIXED	GURUDEV RAJBIR DHILON <b>Versus</b> MR AMIT AGARWAL	MR.M K CHOUDHURY MR.T N SRINIVASAN	PP, ASSAM
<b>HEARING</b>				
36	<a href="#">Crl.A./137/2010</a> WITH LCR 3 FILES, FIXED	BANARASI MAHATO <b>Versus</b> BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
37	<a href="#">Crl.Rev.P./122/2011</a> WITH LCR 3 FILES, FIXED	PRAFULLA DEY <b>Versus</b> THE STATE OF ASSAM	MR.A SAHAD MD.M U AHMED MS U DAS MRD DUARA	PP, ASSAM
38	<a href="#">Crl.A./254/2013</a> WITH LCR 5 FILES AND P.B., FIXED	WAHAB ALI <b>Versus</b> THE STATE OF ASSAM,	MR.S C BISWAS MR P KATAKI MR.S RAHMAN MRT RAJBONSHI MR.M AHMED	PP, ASSAM
39	<a href="#">Crl.Rev.P./138/2021</a> WITH LCR 6 FILES, B/O	SAHARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/507/2024</a> <b>in</b> Crl.Rev.P./138/2021	SAHARUDDIN ALI, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY	PP, ASSAM

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
18	<a href="#">WP(C)/3975/2024</a> B/O	M/S APURBA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. B. KUMAR	GA, ASSAM
<b>ORDERS</b>				
19	<a href="#">Cont.Cas(C)/639/2023</a> FIXED	M/S JHURIA READYMADE CENTRE <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
20	<a href="#">Cont.Cas(C)/641/2023</a> FIXED	M/S MERO TRADERS <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
21	<a href="#">WP(C)/2696/2017</a> FIXED	SMT. SABITA DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, A.H and V. DEPT., MS. M.M. KATAKI SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
43	<a href="#">Crl.Pet./941/2024</a> B/O	DEBAJIT DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
44	<a href="#">AB/2086/2024</a> B/O	AJOY KR RAY <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR P H KONWAR	PP, ASSAM
45	<a href="#">AB/2087/2024</a> B/O	DWIPEN KR ROY @ DIPU BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR P H KONWAR	PP, ASSAM
<b>ORDERS</b>				
46	<a href="#">Crl.A./477/2023</a> WITH OFFICE NOTE, LCR 4 FILES, B/O	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1267/2023</a> <b>in</b> Crl.A./477/2023	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	PP, ASSAM
47	<a href="#">Crl.Rev.P./264/2024</a> FIXED	DR. SURYA KUMAR SAIKIA <b>Versus</b> SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Crl.)/624/2024</a> <b>in</b> Crl.Rev.P./264/2024	DR. SURYA KUMAR SAIKIA <b>Versus</b> SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
22)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
23)	MR. B K JAIN	09-08-2024	To	16-08-2024
24)	MR H MAURYA	09-08-2024	To	16-08-2024
25)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
26)	MR H BARUAH	07-08-2024	To	14-08-2024
27)	MR R GOENKA	07-08-2024	To	23-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
22	<a href="#">CrI.A./393/2023</a> 0 Y 10 M 13 D :PART-HEARD, LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1026/2023</a> in CrI.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>TOP OF THE LIST</b>				
15	<a href="#">Review.Pet./28/2023</a> FIXED,WITH WP(C)2121/2018(D/O)	NILADHAR DEKA <b>Versus</b> THE STATE OF ASSAM 4 ORS .	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MS D MAHANTA MR A CHETIA	GA, ASSAM SC, FINANCE
16	<b>WITH</b> <a href="#">Review.Pet./128/2023</a>	DILIP CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAHU MS A ROY	SC, FINANCE
<b>ADMISSION</b>				
17	<a href="#">WP(C)/3065/2024</a> PART-HEARD, FIXED	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY SC, M A C
18	<b>WITH</b> <a href="#">WP(C)/4651/2022</a>	ROWMARI PHUKON FADIA SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA	GA, ASSAM SC, M A C
19	<b>WITH</b> <a href="#">WP(C)/4659/2022</a>	M/S SAIKHOWA SADIYA MIN SAMBAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, M A C
20	<b>WITH</b> <a href="#">WP(C)/4662/2022</a>	NATUN GOTONGA R H SELF HELP GROUP AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA	GA, ASSAM SC, M A C
21	<b>WITH</b> <a href="#">WP(C)/3071/2024</a>	ANIL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	GA, ASSAM SC, AFDC SC, FISHERY SC, M A C

22	<b>WITH</b> <a href="#">WP(C)/3079/2024</a>	NITU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, M A C SC, AFDC
23	<b>WITH</b> <a href="#">WP(C)/3086/2024</a>	DIBRU DANGARI RIVER PART-I MIN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N K KALITA	GA, ASSAM SC, M A C SC, FISHERY
24	<b>WITH</b> <a href="#">WP(C)/3087/2024</a>	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, M A C SC, FISHERY SC, AFDC
25	<b>WITH</b> <a href="#">WP(C)/3156/2024</a>	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, FISHERY SC, M A C
26	<b>WITH</b> <a href="#">WP(C)/3163/2024</a>	GAMIRI KAIBARTA COOPERATIVE FISHERY SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D SAIKIA	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL SC, FISHERY
27	<b>WITH</b> <a href="#">WP(C)/3195/2024</a>	GOROIMARI MIN SILPA SS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
28	<b>WITH</b> <a href="#">WP(C)/3198/2024</a>	RAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
29	<b>WITH</b> <a href="#">WP(C)/3200/2024</a>	ARUP DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
30	<b>WITH</b> <a href="#">WP(C)/3205/2024</a>	NARAYAN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
31	<b>WITH</b> <a href="#">WP(C)/3206/2024</a>	RABINDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
32	<b>WITH</b> <a href="#">WP(C)/3207/2024</a>	BHRIGU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C



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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
43	<a href="#">Bail Appln./2058/2024</a> FIXED	HAMIDUL MONDAL @ HAMIDUL MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
<b>BAIL HEARING</b>				
44	<a href="#">AB/2949/2023</a> FIXED	DEEJIT PAUL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
45	<a href="#">AB/1862/2024</a> B/O	MAYNUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MR. M U MONDAL(R-2) R KHATUN(R-2) MR. A W MONDAL(R-2) PP, ASSAM
<b>HEARING</b>				
46	<a href="#">CrI.A./6/2009</a> WITH LCR 4 FILES, FIXED	MD. MAZIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/341/2021</a> <b>in</b> CrI.A./6/2009	MAZIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
53	<a href="#">AB/1983/2024</a> B/O	MUKSHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
<b>MOTION (BA)</b>				
54	<a href="#">Bail Appln./2331/2024</a> B/O	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
55	<a href="#">Bail Appln./2351/2024</a> B/O	SMTI. DODE NYONDA @ DODE NGOMDIR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR P H KONWAR	PP, ASSAM
<b>ADMISSION</b>				
56	<a href="#">Crl.Pet./370/2024</a> WITH SCANNED COPY OF LCR, FIXED.	PANKAJ DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. S C KEYAL (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
28	<a href="#">RSA/116/2014</a> CAVT. NO. 234/2014 (AT 2:00 PM), PART-HEARD, LCR FILES, FIXED	ON THE DEATH OF ABDUL HAMID (GHARI MISTRY) HIS LEGAL HEIRS <b>Versus</b> RAM NAGINA GUPTA and ANR.	MR.J AHMED MS.S KALITA MR.M ANSARI MS.D BORA	MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MR. N I KHAN MDK RAHMAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR
29	<a href="#">RSA/225/2015</a> WITH LCR, FIXED	MD HAIDAR ALI and ANR <b>Versus</b> KHAYAR UDDIN MOLLAH	MR.H R A CHOUDHURY MR.A F N U MOLLAH MS.R CHOUDHURY MS.E YASMIN	MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.M ALI MR.M R Z CHOUDHURY
30	<a href="#">RSA/56/2017</a> WITH LCR, FIXED	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS <b>Versus</b> TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA

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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,8th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[MAC.APEAL AND CIVIL BENCH-III MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
27	<a href="#">MACApp./397/2016</a> (AT 10:30 AM)	SMTI KANTI DEVI <b>Versus</b> THE NATIONAL INSURANCE CO. LTD and ANR	MR.A BISWAS MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUAH	MR. P J BARMAN MR.P P BORTHAKUR(R-2) MR.K ROY(R-2) MS.B GOGOI(R-2) MR.A DUTTAR-1 MRS.P M DUTTA(R-1)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
30	<a href="#">WP(C)/2871/2020</a> BY SLIP	KAMRUL ISLAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED(AFDC) AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MS. S B CHOUDHURY (R-4) MR B GOGOI SC, AFDC

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